

IT  
073158

The High Court of Kerala

Kochi- 682 031  
Dated-29.08.2019

Proceedings

High Court establishment-filling up of vacancy in the category of Filing Scrutiny Officer; High Court on temporary basis- orders issued.

Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.  
2. High Court proceedings No.A5- 18697/2016 dated 27.8.2019.

Order No.A5-55277/2018

Smt.Suja P.(PEN 123698), Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of ₹40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of ₹42500-87000 with a compensatory allowance of Rs.1000/- per month on temporary basis under the Rule read (1) above, vice Sri.Ashok K.K., Filing Scrutiny Officer, relieved from the High Court Service as per the High Court proceedings read (2) above, on appointment as temporary Munsiff-Magistrate in the Kerala Judicial Service. Smt.Suja P., will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Smt.Nileena R., Section Officer/ Court Officer, High Court and will take charge as Filing Scrutiny Officer from Sri.Santhoshkumar, Filing Scrutiny Officer, High Court forthwith.

(By Order)

  
K.Haripal  
Registrar General

To

The Officers concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)  
The Joint Registrars, High Court.  
The Deputy Registrars and Assistant Registrars concerned, High Court  
The Confidential Assistants to the Registrars and  
the Additional Registrar(General Administration), High Court  
The G(Accounts-I & III) Sections, High Court  
✓ The I.T.Section, High Court (For publishing in the High Court Website)  
The A1, A3, A4, A6, A7 and A8 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.